

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

24.

CP(IB)-1618(MB)/2017

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2019**

NAME OF THE PARTIES:

Stanchion Designs Pvt. Ltd.
v/s.
Panoramic Universal Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Both sides are present.
2. Owing to paucity of time, by order of the Bench, matter is adjourned to **16.09.2019**.

Sd/-
M.K. SHRAWAT
Member (Judicial)

15.07.2019
Pvs=